#### Monitoring of social networking sites

1924. SHRI T.M. SELVAGANAPATHI: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether it is a fact that the country has been witnessing usage of mobile phones and Internet for crimes being committed which were against the interest of the nation;
- (b) whether it is also a fact that Government has taken a decision to monitor all social networking sites; and
  - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) Yes Sir. With the increase in the proliferation of the Mobile phones, Internet and related services, there is a rise in the number of Crimes and Cyber Security incidents. The trend in increase in Cyber incidents is similar to that worldwide.

- (b) No, Sir.
- (c) Does not arise.

### Mobile service delivery gateway

1925. SHRI A. ELAVARASAN: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Department of Information Technology has published a draft policy on mobile governance that aims to enable Government Departments to offer services such as payment of utility bills and filing of Tax returns through mobile phones;
  - (b) if so, the details thereof;
- (c) whether Government has decided to set up a platform called Mobile Service Delivery Gateway on which all Ministries/ Departments can start this service; and
  - (d) if so, the details thereof;

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) and (b) Yes, Sir. The Government has prepared a draft Mobile Governance Policy Framework which aims to enable delivery of public services by leveraging mobile technology. The details are given in Statement-I (See below).

- (c) Yes, Sir.
- (d) The details are given in Statement-II.

#### Statement-I

Salient features of the Mobile Governance Policy Framework

- 1. All Government Web sites are required to be made compliant with, mobile technology approach.
- 2. A Mobile Service Delivery Gateway (MSDG) shall be developed with the objective of creating a Government - wide shared infrastructure and services to enable the rapid and inexpensive development, mainstreaming and deployment of mobile governance services.
- 3. Guidelines on standards for mobile applications are envisaged to be developed by Deptt. Of I.T. (DIT). Available standards shall be adopted for mobile applications for ensuring the interoperability of applications across various operating systems and devices to the extent possible.
- 4. Uniform / single pre designated numbers (long and short codes) are planned to be used for mobile-based services to ensure convenience.
- 5. A mobile applications (m apps) store are expected to be created to facilitate the process of development of suitable applications for delivery of public services through mobile devices.
- 6. A Mobile Governance Innovation Fund is envisaged to be created to support the development of suitable applications for public services by Government departments and agencies.
- 7. All Government Departments and Agencies are required to develop and deploy mobile applications for providing all their public services through mobile devices, to be extent feasible.

## Statement-I

Mobile Services Delivery Gateway (MSDG)

With the exponential growth of Mobile Phone subscribers across the breadth of the Country, delivery of government services over a mobile phone present a strong medium for government citizen interaction. In order to expedite the delivery of mobile governance services, DIT has collaborated with

CDAC (Centre for Development Advanced Computing) to develop a Mobile Service Delivery Gateway (MSDG).

The salient features of the MSDG are:

- Unique short code based messaging for push and pull based services
- Seamless Delivery of Mobile Communications Services through Mobile Service Delivery Gateway Interface
- Unified Gateway Entry Point(s) for all States / Central Government Agencies
- Standardized formats across India for Information sending & Information Retrieval through mobile phones.

Currently, the MSDG has been launched with SMS based services only. However, in due course, the MSDG is expected to offer Government services over other channels as well such as IVR / Voice, USSD, Location Based Services, 3G / MMS / WAP etc. It is also envisaged to develop a Mobile Application Store to host applications for various Government services and Mobile Payment Platform to be integrated with the MSDG.

# New Telecom Policy-2011

†1926. SHRI RANJITSINH VIJAYSINH MOHITE-PATIL: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the draft of new Telecom Policy-2011 has been made public by Government;
- (b) whether new companies would be benefited the most by the new Telecom Policy, 2011;
- (c) whether the provision for a single country-wide licence for all the services has been incorporated in the new Telecom Policy; and
  - (d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) Yes, Sir.

(b) The National Telecom Policy-2011 (NTP-2011) is still in the draft stage. The preamble of draft NTP-2011 states that "for the continued growth trajectory of telecom sector, it is crucial to

<sup>†</sup>Original notice of the question was received in Hindi.